

Annexure 2

Name of the corporate debtor: Samson and Sons and Builders and Developers Private Limited; Date of commencement of CIRP: 3rd November 2021;

List of creditors as on:15-04-2022

List of unsecured financial creditors belonging to any class of creditors - Home Buyers

Sl. No.	Name	Details of claim received		Details of claim admitted			Whether related party?	% voting share in a class	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee							
1	A C Oommen	25-11-2021	54,18,750	0	Home buyer			-					ID not mentioned in the claim form
2	Abdul Wahid	25-11-2021	25,61,000	28,06,422	Home buyer			0.20					Since no interest rate spacificed in agreement 8% PA admitted as per IBC
3	Abraham John & Dolly Abraham	25-11-2021	78,25,490	66,64,373	Home buyer			0.48					Since no interest rate spacificed in agreement 8% PA admitted as per IBC based on the claim
4	Abraham Mathew	26-11-2021	1,57,20,000	93,03,452	Home buyer			0.66					Since no interest rate spacificed in agreement 8% PA admitted as per IBC based on the claim
5	Abraham Simon	25-11-2021	1,46,00,000	87,65,589	Home buyer			0.63					Since no interest rate spacificed in agreement 8% PA admitted as per IBC
6	Achamma Mammen	29-11-2021	1,10,00,000	0	Home buyer			-					No proof received
7	Aiysha Rubana P	25-11-2021	43,40,000	39,41,479	Home buyer			0.28					Since no interest rate spacificed in agreement 8% PA admitted as per IBC
8	Ajith Kumar	25-11-2021	56,24,000	52,72,526	Home buyer			0.38					Since no interest rate spacificed in agreement 8% PA admitted as per IBC
9	Alza Grace Varghese & Mr. Jackson P. Jose	20-12-2021	70,39,507	53,01,205	Home buyer			0.38					Since no interest rate spacificed in agreement 8% PA admitted as per IBC

10	Anderson George	25-11-2021	55,95,000	0	Home buyer								Home buyer took possession on 11/04/2016. Claim is for legal transfer of property in his name hence not admitted
11	Anil Mathew & Sini Anil Mathew	16-12-2021	68,20,000	41,62,521	Home buyer				0.30				Damage claim not acceptable. Since no interest rate specified in agreement 8% PA admitted as per IBC
12	Anil S	26-11-2021	65,00,000	-	Home buyer				-				Payment proof not submitted
13	Anish Franklin Desayose	26-11-2021	84,90,000	46,43,178	Home buyer				0.33				Since no interest rate specified in agreement 8% PA admitted as per IBC based on the claim
14	Annamma Alex	26-11-2021	40,75,000	34,68,767	Home buyer				0.25				Since no interest rate specified in agreement 8% PA admitted as per IBC based on the claim
15	Annamma P I	28-11-2021	1,00,55,000	-	Home buyer				-				Claim includes Fixed deposit given to person other than CD and there are two agreements for purchase of apartment in the project called "Merry Land and Pearl Crest" but supporting receipt for payment is only Rs.8.00 lakhs but the claimant did not mention his/her ID
16	Anoop S	25-11-2021	94,72,000	1,08,84,559	Home buyer				0.78				First Agreement for Land & Villa with completion clause of 31/12/2015 cancelled and New Agreement for Flat executed
17	Anurag Vishal	25-11-2021	24,57,302	22,17,447	Home buyer				0.16				Since no interest rate specified in agreement 8% PA admitted as per IBC
18	Anwar Hussain Rawther	24-11-2021	1,13,15,000	1,45,68,822	Home buyer				1.04				Since no interest rate specified in agreement 8% PA admitted as per IBC

19	Arul C Wilson	21-11-2021	1,66,00,000	1,23,81,808	Home buyer			0.88					Since no interest rate spacificed in agreement 8% PA admitted as per IBC
20	Arun George	25-11-2021	75,74,466	75,83,858	Home buyer			0.54					Receipts for Rs.20,00,000 available as supporting, Bank statement attached shows Rs.29,00,000/- transfer. Hence Rs.49 lakhs admitted with applicable interest
21	Arun Mathew	25-11-2021	12,00,000	15,69,008	Home buyer	-	-	0.11	-	-	-	-	Since no interest rate spacificed in agreement 8% PA admitted as per IBC
22	Arun R	25-11-2021	28,73,275	28,73,275	Home buyer			0.21					Interest claimed in the claim form is lesser than the interest calculated as per the rate spacificed in IBC. Hence lower amount admitted based on the claim
23	Ayyappan Pillai G	25-11-2021	87,08,333	67,39,178	Home buyer			0.48					Since no interest rate spacificed in agreement 8% PA admitted as per IBC
24	Babu G & Rekha	25-11-2021	88,80,000	83,25,041	Home buyer			0.59					Date of completion not available - Page 4 of Agreement missing and hence not in a position to calculate interest
25	Babulal G	25-11-2021	55,00,000	83,52,493	Home buyer			0.60					Since no interest rate spacificed in agreement 8% PA admitted as per IBC
26	Baby Mathewkutty & Titty Kutty Mathew	25-11-2021	1,31,00,000	97,50,674	Home buyer			0.70					Since no interest rate spacificed in agreement 8% PA admitted as per IBC based on the claim
27	Balakrishna Pillai A	25-11-2021	52,80,000	60,27,879	Home buyer			0.43					Since no interest rate spacificed in agreement 8% PA admitted as per IBC

28	Benny George	26-11-2021	89,10,000	79,19,908	Home buyer									RERA order to pay 48,00,000 plus int 9.3% from 9/11/2014
29	BG Jeyasing	21-11-2021	72,50,000	72,50,000	Home buyer									Interest worked as per rate spacificed in IBC is greated than the interest amount claimed hence lower amount admitted
30	Bija Raveendran Nair & Sreeja Raj	25-11-2021	1,24,29,436	1,15,95,036	Home buyer									Since no interest rate spacificed in agreement 8% PA admitted as per IBC
31	Biju K Thomas	25-11-2021	91,80,000	68,15,836	Home buyer									Since no interest rate spacificed in agreement 8% PA admitted as per IBC based on the claim
32	Bindu A S	22-11-2021	73,15,000	53,01,205	Home buyer									Since no interest rate spacificed in agreement 8% PA admitted as per IBC
33	Chandrashekar M	22-11-2021	15,50,000	13,54,411	Home buyer									Since no interest rate spacificed in agreement 8% PA admitted as per IBC based on the claim
34	Cherian George	01-12-2021	-	-	Home buyer									Claim is to protect the possession of the apartment by the Claimant and the financial debtor may be directed to execute the sale deed by virtue of the agreement conditions.
35	Cheriyam K V / Eliyamma Chriyan	26-11-2021	80,12,160	77,92,238	Home buyer									Since no interest rate spacificed in agreement 8% PA admitted as per IBC
36	Cheriyam P G	26-11-2021	69,56,000	29,35,452	Home buyer									Receipts for Rs.20,00,000 available as supporting , Bank statement attached not support the payemnt hence only Rs.20 Laksh admitted with applicable Interest

37	Chiramel Mathai Mammen & Keny Varghese Mammen	24-11-2021	60,90,589	60,00,156	Home buyer			0.43					Interest @14.05% as spacific in the Order of KRERA in CCP No.19/2020, 21/2020, 22/2020, 23/2020, 27/2020 and 114/2020 dt. 22nd January 2021
38	Cyriac Joseph	24-11-2021	76,80,000	66,04,767	Home buyer	-	-	0.47	-	-	-	-	Since no interest rate spacific in agreement 8% PA admitted as per IBC
39	Daniel Janmes	25-11-2021	73,00,000	53,01,205	Home buyer			0.38					Since no interest rate spacific in agreement 8% PA admitted as per IBC based on the claim
40	Daphne George	25-11-2021	1,03,95,000	80,72,493	Home buyer			0.58					Since no interest rate spacific in agreement 8% PA admitted as per IBC
41	Diana Bobby George	26-11-2021	30,00,000	41,62,521	Home buyer			0.30					Since no interest rate spacific in agreement 8% PA admitted as per IBC based on the claim
42	Dr P V John	29-11-2021	1,47,20,000	1,23,81,808	Home buyer			0.88					Since no interest rate spacific in agreement 8% PA admitted as per IBC based on the claim. Rs.30 Lakh transfer from Bank is subject to verification
43	Dr Sonia M Lal and Dr Nikhil Raj	25-11-2021	20,75,000	27,13,077	Home buyer			0.19					Applicable interest is claimed in the form therefore 8% PA admitted as per IBC
44	Dr. Biju Murali	25-11-2021	57,16,670	51,04,055	Home buyer			0.36					Claim asmitted based on the refund agreement executed on 12th Day of February 2016. Since no interest rate spacific in agreement 8% PA admitted as per IBC
45	Dr. C R Manoj (POA V K Rajendran)	25-11-2021	33,54,450	-	Home buyer			-					ID not mentioned in the claim form

46	Dr. Jacob Paul	25-11-2021	1,51,57,315	1,16,07,945	Home buyer			0.83					Since no interest rate spacificed in agreement 8% PA admitted as per IBC based on the claim
47	Dr. Reeby Sara Thomas, POA-Varughese Thomas	25-11-2021	1,50,50,000	0	Home buyer			-					POA holder has to submit separate claim form for more than one applicant and details to be submitted such as address , ID etc. shall be of the home buyer and not POA
48	Dr. S Girijakumary	26-11-2021	27,80,000	26,95,671	Home buyer			0.19					Since no interest rate spacificed in agreement 8% PA admitted as per IBC
49	Dr. Susan Koshy & Dr. Bijoy Jacob Thomas	10-11-2021	69,90,000	66,04,767	Home buyer			0.47					Since no interest rate spacificed in agreement 8% PA admitted as per IBC
50	Dr.Ancy Dsouza	26-11-2021	84,90,000	46,43,178	Home buyer			0.33					Since no interest rate spacificed in agreement 8% PA admitted as per IBC
51	Eby Dius Kandachamkulam	26-11-2021	80,49,962	78,90,721	Home buyer			0.56					RERA order to pay 35,00,000 plus 14.05% int from 01/12/2012
52	Equbal P E & Asha Shani Ruksana	25-11-2021	73,15,671	54,17,041	Home buyer			0.39					Since no interest rate spacificed in agreement 8% PA admitted as per IBC
53	G Ramachandran-AR Abbey Paul	23-11-2021	40,00,000	40,00,000	Home buyer			0.29					No interest calim and A R being appointed but no POA submitted
54	Geetha Jeevan	25-11-2021	40,25,727	29,35,452	Home buyer			0.21					Since no interest rate spacificed in agreement 8% PA admitted as per IBC based on the claim
55	Geore John/Elezabeth Shirly	26-11-2021	58,25,757	57,36,863	Home buyer			0.41					RERA Order to Pay 30,00,000 plus 14.05 % int from 9/5/15
56	George Joseph	01-02-2022	88,20,000	69,64,767	Home buyer	-	-	0.50	-	-	-	-	Since no interest rate spacificed in agreement 8% PA admitted as per IBC

57	George Varghese & Rachel Renu Zachariah -POA C.Geevarghese	23-11-2021	43,00,000	29,69,589	Home buyer								Since no interest rate spacificed in agreement 8% PA admitted as per IBC based on the claim
58	Gloria Jose	22-11-2021	69,30,000	53,01,205	Home buyer								Since no interest rate spacificed in agreement 8% PA admitted as per IBC based on the claim
59	Hari V R	22-11-2021	30,00,000	30,00,000	Home buyer								Interest not claimed in the form
60	Haridas T R	24-11-2021	91,80,000	68,15,836	Home buyer								Since no interest rate spacificed in agreement 8% PA admitted as per IBC
61	Hemendra Kumar Dhurandar	24-11-2021	32,55,000	30,82,225	Home buyer								Since no interest rate spacificed in agreement 8% PA admitted as per IBC
62	J G Lawrence	26-11-2021	10,00,000	10,00,000	Home buyer								No interest claimed
63	Jacob C Mathew	14-01-2022	65,00,000	-	Home buyer								Applicant not given his address in the application
64	Jaison K John	26-11-2021	20,00,000	30,16,110	Home buyer								Since no interest rate spacificed in agreement 8% PA admitted as per IBC based on the claim
65	James Philip koshy & Elezabath George	26-11-2021	45,46,000	41,56,986	Home buyer								Since no interest rate spacificed in agreement 8% PA admitted as per IBC
66	Jayakumar	28-01-2022	42,58,500	35,16,986	Home buyer								Principal and interest thereon has been worked only on the payment received by the CD. Cost of registration is for the benefit of the purchaser hence cannot be admitted. Since no interest rate spacificed in agreement 8% PA admitted as per IBC

67	Jeesha C Haran & Subha N	25-11-2021	67,00,000	65,37,534	Home buyer			0.47					Since no interest rate spacificed in agreement 8% PA admitted as per IBC
68	Jessie Beluah	26-11-2021	22,50,000	-	Home buyer			-					Proof of payment not attached hence Claim not admitted
69	Jiji Joseph	25-11-2021	33,00,000	31,08,629	Home buyer			0.22					RERA order to pay 15,00,000 plus 14.05% int from 19/03/14
70	Jijo Jacob Mathew	22-11-2021	5,00,000	5,00,000				0.04					No Interest Claim
71	Johnson Jacob & Susy Johnson	25-11-2021	1,66,23,000	1,31,84,581	Home buyer			0.94					Since no interest rate spacificed in agreement 8% PA admitted as per IBC
72	Jonny Paul	25-11-2021	2,14,00,000	13,20,953	Home buyer			0.09					Separate claim is required for Apartment and Fixed deposit. Rs.19.5 laks FD issued in the name of Mrs.Leena Vargese and not to John Paul. It is verifeid that the Deposit receipts issued by person other than CD is also included in the claim which cannot be admitted. Since Johny Paul has passed away his legal heire ned to apply jointly. The second agreement dated 10th August 2016 stipulate a condition in clause number 2.E that " the second party insisted to register and notaries the agreement to have legal validity and the first party has agreed for the same", but not done hence the same has no legal validity as on date. Since no interest rate spacificed in the first agreement 8% PA admitted as per IBC

73	Joseph M P / Leelamma Joseph /Udayan Joseph	25-11-2021	60,87,799	92,20,764	Home buyer								Since no interest rate spacific in agreement 8% PA admitted as per IBC
74	K S Simon	26-11-2021	1,57,20,000	83,25,041	Home buyer								Claim asmitted basSince no interest rate spacific in agreement 8% PA admitted as per IBC
75	K Suresh Kumar	26-11-2021	75,75,151	54,17,041	Home buyer								Since no interest rate spacific in agreement 8% PA admitted as per IBC
76	K V Samuel	11-01-2022	1,84,07,760	1,38,33,808	Home buyer								the Order of KRERA in CCP No.19/2020, 21/2020, 22/2020, 23/2020, 27/2020 and 114/2020 dt. 22nd January 2021
77	Khadar Alaudeen Nadeera	25-11-2021	1,33,60,000	1,00,60,219	Home buyer								Since no interest rate spacific in agreement 8% PA admitted as per IBC based on the claim
78	Kripa Ananthalakshmi	24-11-2021	27,00,000	27,00,000	Home buyer								No Interest Claim
79	Krishna Kumar J (Flat)	25-11-2021	74,69,716	42,85,753	Home buyer								Since no interest rate spacific in agreement 8% PA admitted as per IBC
80	Krishna Kumar J (Villa)	25-11-2021	1,18,91,140	58,70,904	Home buyer								and Villa Construction 09/06/2011 - registration 45 days from Agreement - Completion 24 months from Registration
81	Leelamma Philipose	26-11-2021	2,77,52,068	-	Home buyer								ID not mentioned as election id but neither mentioned in the claim form nor attached with it

82	Linoy Paul John	22-11-2021	2,25,40,000	1,95,68,274	Home buyer								Interest rate (12% PA) applied based on the rate specified in clause 10.c of the agreement assuming the date of withdrawal by the CD as on the date of handing over specified in clause 7
83	Lissy Antony	27-11-2021	1,35,66,740	1,33,83,756	Home buyer								RERA order to pay 60,00,000 plus 14.05% int from 01/02/13
84	Lissy Mol	10-12-2021	30,00,000	-	Home buyer								No interest Claim and claimant did not given his/her ID
85	Loretta Jayarani Franclin Desayose	26-11-2021	84,90,000	46,43,178	Home buyer								Since no interest rate spacificed in agreement 8% PA admitted as per IBC based on the claim
86	Lucy Mathew & Tomy Abraham	22-11-2021	92,75,671	66,04,767	Home buyer								Since no interest rate spacificed in agreement 8% PA admitted as per IBC
87	M A K Ameenulla	25-11-2021	75,48,995	63,41,304	Home buyer								Since no interest rate spacificed in agreement 8% PA admitted as per IBC based on the claim. Date of handingover mentioned in the agreement is 31st April 2016 Which cannot be happen as April have only 30 days
88	M Lalitha(Related party)	28-01-2022	80,66,667	71,91,288	Home buyer								Related Party, Wife of Samson Jacob. Since no interest rate spacificed in agreement 8% PA admitted as per IBC based on the claim
89	M.Mohammed Hussain	23-11-2021	73,60,000	0	Home buyer								Application is not in the prescribed form

90	Manju Varghese	23-11-2021	13,25,000	-	NA									It is mentioned in the claim form that she is filing the claim for fixed deposit given to CD. On verification it is noted that she made the deposite not with the CD hence claim totally rejected
91	Manoj Kurien Cheriyar & Ardra Kurien	25-11-2021	37,80,000	37,80,000	Home buyer				0.27					Though rate of interest not spacificed in the agreement, the claimed interet amount is lesser than the interest worked @8% PA as per IBC based on the claim. Hence the lower amount is admitted
92	Martin Dominic	25-11-2021	77,35,000	54,17,041	Home buyer				0.39					Since no interest rate spacificed in agreement 8% PA admitted as per IBC
93	Mathew Elenjickal Jacob & Valsamma Mathew	26-11-2021	36,80,000	31,95,397	Home buyer				0.23					AS per item No.6 to the claim form the claimant has advanced fund as FD but construction agreement is supported. Since no interest rate and date of completion is spacificed in agreement interest @8% PA is admitted as per IBC from the date of payment.
94	Mathew Varghese Parakkatt & Suchitra Nahomi Edwin	22-11-2021	30,00,000	44,03,178	Home buyer				0.31					Since no interest rate spacificed in agreement 8% PA admitted as per IBC based on the claim
95	Mathews Koshy	25-11-2021	1,90,00,000	1,76,80,055	Home buyer				1.26					Since no interest rate spacificed in agreement 8% PA admitted as per IBC based on the claim
96	Matthew Alexander	25-11-2021	20,00,000	20,00,000	Home buyer				0.14					No interest Claim

97	Maya Vincent	08-01-2022	22,94,000	21,20,060	Home buyer								Since no interest rate spacific in agreement 8% PA admitted as per IBC
98	Mini Alex Varghese	24-11-2021	1,07,03,715	84,83,058	Home buyer								Since no interest rate spacific in agreement 8% PA admitted as per IBC
99	Murukesan	25-11-2021	24,96,000	37,80,517	Home buyer								Since no interest rate spacific in agreement 8% PA admitted as per IBC
100	Naisam S	22-11-2021	11,20,000	11,10,005	Home buyer								Since no interest rate spacific in agreement 8% PA admitted as per IBC based on the claim
101	Nixon Rebeira	26-11-2021	68,80,000	49,10,027	Home buyer								Since no interest rate spacific in agreement 8% PA admitted as per IBC based on the claim
102	O. Omman Panicker	22-11-2021	72,80,000	54,17,041	Home buyer								Since no interest rate spacific in agreement 8% PA admitted as per IBC
103	P K Mathew & Vimala Mathew	12-01-2022	46,00,000	30,68,767	Home buyer								Since no interest rate spacific in agreement 8% PA admitted as per IBC
104	Parvathi Babu S	25-11-2021	1,84,91,890	1,38,75,068	Home buyer								Second Agreement executed to extend handing over by 28/02/17 against the issuance of a post dated cheque by CD for Rs. 1,24,00,000 which is bounced
105	Patricia Dsouza	26-11-2021	84,90,000	46,43,178	Home buyer								Since no interest rate spacific in agreement 8% PA admitted as per IBC

106	Philip Mathew	27-12-2021	53,00,000	75,31,518	Home buyer				0.54				The date of hadover has been calculated based on the stipulated time period of 2 years as per clause 2 of the agreement. Since no interest rate spacificed in agreement 8% PA admitted as per IBC
107	Philip Vargheese	25-11-2021	62,65,611	49,27,163	Home buyer				0.35				Since no interest rate spacificed in agreement 8% PA admitted as per IBC.
108	Poulose Godfrey	26-11-2021	93,15,000	66,04,767	Home buyer				0.47				Since no interest rate spacificed in agreement 8% PA admitted as per IBC based on the claim
109	Prasun Kumar Nag	24-11-2021	40,30,000	36,07,518	Home buyer				0.26				Since no interest rate spacificed in agreement 8% PA admitted as per IBC
110	Preethi Nair seetha Devi	23-11-2021	72,80,000	45,76,274	Home buyer				0.33				Since no interest rate spacificed in agreement 8% PA admitted as per IBC
111	Puthenpurakal Abraham Jose & Mrs. Anitha Jose	24-11-2021	99,31,616	89,29,534	Home buyer				0.64				Since no interest rate spacificed in agreement 8% PA admitted as per IBC
112	Rachel Mathew	25-11-2021	1,27,83,123	92,85,918	Home buyer				0.66				Since no interest rate spacificed in agreement 8% PA admitted as per IBC based on the claim
113	Radhamonyamma P.S	25-11-2021	35,14,000	24,55,014	Home buyer				0.18				Since no interest rate spacificed in agreement 8% PA admitted as per IBC

114	Raj S	25-11-2021	31,99,057	-	Home buyer								Home buyer took possession of partly completed flat on 29/05/17 and stays there. Claim is legal transfer of Flat in his name hence not admitted
115	Rajeev Syam	25-11-2021	15,00,000	20,81,260	Home buyer				0.15				Since no interest rate spacificed in agreement 8% PA admitted as per IBC based on the claim
116	Ranjith R. S	27-01-2022	33,67,000	27,75,014	Home buyer				0.20				Principal and interest thereon has been worked only on the payment received by the CD. Cost of registration is for the benefit of the purchaser hence cannot be admitted. Since no interest rate spacificed in agreement 8% PA admitted as per IBC
117	Ratnamma Pillai & K N Pillai	26-11-2021	65,00,000	47,00,000	Home buyer				0.34				No interest claimed. Rs.18 lakhs paid receipt attached as proof of payment is not in the name of the CD
118	Raveendranatha Varrier	28-11-2021	30,00,000	39,22,521	Home buyer				0.28				Since no interest rate spacificed in agreement 8% PA admitted as per IBC
119	Reni Thomas	26-11-2021	8,42,489	6,72,941	Home buyer				0.05				FC paid 10,00,000 and Cancelled Agreement CD repaid 5,15,000 Only and 8% PA interest is admitted
120	Roy Mathew	13-12-2021	55,81,973	55,81,973	Home buyer				0.40				Interest claimed in the claim form but not specified. Since no interest rate spacificed in agreement 8% PA admitted as per IBC
121	S Abdul Shakeer & Shajana Shakeer	30-11-2021	45,37,288	-	Home buyer				-				Supporting documents agaisnt the claim not submitted

122	Sajad Kharim	25-11-2021	53,62,500	35,63,507	Home buyer			0.25					Since no interest rate spacificed in agreement 8% PA admitted as per IBC
123	Sajeev B Jacob & Beena George	25-11-2021	2,73,60,100	1,21,94,904	Home buyer			0.87					Attachement Oder issued by Subordinate Judje court to attach 39.5 Cents of Land purchased by CD - Original Agreement is revised to 2 separate Agreements
124	Sajeev C. S.	31-12-2021	36,69,315	36,69,315	Home buyer			0.26					Since no interest rate spacificed in agreement 8% PA admitted as per IBC
125	Sajeevan Neelakantan N	24-11-2021	73,29,479	55,81,973	Home buyer			0.40					Since no interest rate spacificed in agreement 8% PA admitted as per IBC
126	Saji Kunjukutty	25-11-2021	70,00,000	54,17,041	Home buyer			0.39					Since no interest rate spacificed in agreement 8% PA admitted as per IBC
127	Sajitha Bashir- POA Suhair A	26-11-2021	1,51,21,672	1,51,21,672	Home buyer			1.08					Interest claimed in the claim form is lesser than the interest calculated as per the rate spacificed in IBC. Hence lower amount admitted based on the claim
128	Salini V Johans	22-11-2021	93,95,699	68,15,836	Home buyer			0.49					Separate form is required for Depsoit amount therefore deposit amoun not included in the admitted part. Since no interest rate spacificed in agreement 8% PA admitted as per IBC based on the claim
129	Sam Kunjumone	26-11-2021	39,60,000	29,35,452	Home buyer			0.21					Since no interest rate spacificed in agreement 8% PA admitted as per IBC based on the claim

139	Satheesan Kartha & Sangeetha S Kartha	26-11-2021	2,00,34,005	88,22,038	Home buyer								Since no interest rate spacificed in agreement 8% PA admitted as per IBC
140	Sayed Mohammed Ismail	22-11-2021	69,30,000	62,43,781	Home buyer								Since no interest rate spacificed in agreement 8% PA admitted as per IBC
141	Shajeel Abdul Rasheed & Anisa Shajeel	26-11-2021	43,90,365	41,29,441	Home buyer								Interest @14.05% as spacificed in the Order of KREERA in CCP No.03/2021, 08/2021, 15/2021, 36/2021, 37/2021, 38/2021, 42/2021, 45/2021, 47/2021, 49/2021 and 165/2020 dt. 23rd October 2021
142	Shaju Thomas	25-11-2012	40,00,000	40,00,000	Home buyer								No interest claimed
143	sharaf Shamsudheen	27-11-2021	1,05,00,000	75,97,260	Home buyer								Since no interest rate spacificed in agreement 8% PA admitted as per IBC
144	Sherief A K & Tajunnisa	25-11-2021	30,00,000	-	Home buyer								First Agreement Cancelled and new excecuted - No receipt however agreement confirms receipt of money - for non performance CD to pay back 55,00,000 before june 2017
145	Shibu George	27-11-2021	39,20,583	37,53,459	Home buyer								Arbitration award 25,00,000 plus 8.5% int from 12/12/15 and 1,81,000/- cost is not taken in to consideration.
146	Shibu John Mathew	25-11-2021	1,36,16,000	1,14,53,173	Home buyer								Since no interest rate spacificed in agreement 8% PA admitted as per IBC

147	Shyja Jamal and Subaida Beevi	04-01-2022	42,35,000	42,35,000	Home buyer								Interest rate spacific in the agreement is 12% PA is worked as Rs.19,30849.00 but claimed interest is Rs.7,35,000
148	Sinara Vijayan	24-11-2021	41,73,004	31,05,128	Home buyer								Since no interest rate spacific in agreement 8% PA admitted as per IBC
149	Sree Raj Kumar	26-11-2021	12,00,000	17,21,556	Home buyer								Since no interest rate spacific in agreement 8% PA admitted as per IBC.
150	Subash Nair	23-11-2021	90,00,000	77,38,630	Home buyer								Since no interest rate spacific in agreement 8% PA admitted as per IBC based on the claim
151	Subratha Chakravarthy	24-11-2021	34,41,000	2,38,74,062	Home buyer								Since no interest rate spacific in agreement 8% PA admitted as per IBC
152	Sudhakaran Nair C R & Prasanna S	13-04-2022	1,05,79,162	1,01,35,233	Home buyer								Since no interest rate spacific in agreement 8% PA admitted as per IBC
153	Sudheera Kumar J T	26-11-2021	20,00,000	-	Home buyer								Claim submitted not in proper form
154	Sudhin K. Raj	26-11-2021	58,20,562	54,11,277	Home buyer								Claiment stated in the form that he had paid Rs.10 lakhs + Rs.39 lakhs bank loan, but payment proof attached for Rs.39 lakhs loan disbursal hence admitted that amount and interest rate not mentioned in the agreement therefoe 8% PA is applied as per IBC

155	Suja Mathew	26-11-2021	1,33,80,000	90,87,781	Home buyer			0.65					Since no interest rate spacific in agreement 8% PA admitted as per IBC based on the claim
156	Sunil George Thomas	26-10-2021	20,00,000	-	Home buyer			-					ID mentioned as PAN but given ID is not PAN hence requested to file correct claim form and the date of the form is 26/10/2021 which is prior to CIRP Date
157	Thomas Kanjirappallil Eapen	24-11-2021	73,01,173	70,89,101	Home buyer			0.51					RERA order to pay 35,00,000 plus 14.05% int plus from 19/07/14
158	Thomas Koshy	24-11-2021	70,00,000	54,17,041	Home buyer			0.39					Since no interest rate spacific in agreement 8% PA admitted as per IBC based on the claim.
159	V R Gopakumar	25-11-2021	1,27,00,000	99,00,219	Home buyer			0.71					Since no interest rate spacific in agreement 8% PA admitted as per IBC based on the claim
160	V Raveendran Pillai	22-11-2021	68,60,000	53,01,205	Home buyer			0.38					Since no interest rate spacific in agreement 8% PA admitted as per IBC
161	Varun Nadh R	09-02-2022	20,81,260	20,81,260	Home buyer	-	-	0.15	-	-	-	-	Since no interest rate spacific in agreement 8% PA admitted as per IBC
162	Venkita Subramanian G	24-11-2021	60,00,000	80,87,014	Home buyer			0.58					Since no interest rate spacific in agreement 8% PA admitted as per IBC.
163	Vijayakumar V	20-12-2021	70,00,000	-	Home buyer			-					No interest Claim and the Claim form not complete. Not Signed and Agreement not attached

164	Vimalkrishnan V & Reji R	06-01-2022	97,90,932	77,24,614	Home buyer			0.55					Total principal received is Rs.10+Rs.41=Rs.51 lakhs. Interest thereon @8% is admitted
165	Vinodkumar V	09-01-2022	19,00,000	14,67,726	Home buyer			0.10					Since no interest rate spacificed in agreement 8% PA admitted as per IBC
166	Vipin A S	25-11-2021	1,14,65,260	1,09,61,304	Home buyer			0.78					Since no interest rate spacificed in agreement 8% PA admitted as per IBC
167	Winston Noel Dhas Gnanam	26-11-2021	1,57,20,000	93,03,452	Home buyer			0.66					Since no interest rate spacificed in agreement 8% PA admitted as per IBC.
Total			1,24,37,01,812	91,48,97,873		-	-	64.84	-	-	-	-	

Name of the corporate debtor: Samson and Sons and Builders and Developers Private Limited; Date of commencement of CIRP: 3rd November 2021; List of creditors as on:15-04-2022

List of unsecured financial creditors belonging to any class of creditors - Deposit Holders

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Amount Covered by Guarantee	Whether Related Party (Y/N)	% of voting share in CoC					
1	Ajithkumar C S	10-01-2022	10,00,000.00	-	Deposit Holder			-					Proof insufficient to admit as FC. Only a receipt by the managing Director is submitted as proof.
2	Aniamma Varghese	24-11-2021	88,00,000.00	88,00,000.00	Deposit Holder			0.63					Interest not specifically mentioned in claim. Books of Account has to be Verified for outstanding Balance
3	Anilkumar S	23-11-2021	19,50,000.00	9,00,000.00	Deposit Holder			0.06					Only Receipt No.1513 dt.12/04/2014 issued is available as supporting all other receipts are not issued by CD. Books of Account has to be Verified for outstanding Balance
4	ANNAMMA P I		20,80,000.00		Deposit Holder			-					Form incomplete. ID Proof not submitted. Interest not specifically mentioned in claim. Books of Account has to be Verified for outstanding Balance
5	Dani Dias Fernandes	24-11-2021	13,00,000.00	13,00,000.00	Deposit Holder			0.09					Interest not specifically mentioned in claim. Books of Account has to be Verified for outstanding Balance
6	K.V. Mohandas	28-02-2022	5,00,000.00	-	Deposit Holder			-					Receipts attached in support of the claim is not issued by the CD.

7	Kallikoth Abraham Jacob	26-11-2021	22,02,000.00	14,02,000.00	Deposit Holder			0.10					Cheque issued was not to CD. Books of Account has to be Verified for outstanding Balance
8	Lijin John and Leelamma Varghese and Ajin I Jojn	25-11-2021	45,08,000.00	-	Deposit Holder			-					As per the bank statement non of the payment is to the CD. Receipts are issued in different names but a single claim filed. Separate claim is required. Only Rs.10.50 laksh is in the name of CD Balance is not issued by CD. Books of Account has to be Verified for outstanding Balance
9	Lizymol	10-12-2021	30,00,000.00	30,00,000.00	Deposit Holder			0.21					Books of Account has to be Verified for outstanding Balance. No ID proof submitted
10	Mathunny J	23-11-2021	13,25,000.00	-	Deposit Holder			-					Non of the receipt attached in support of the claim is issued by the CD
11	Mini Alex Varghese	14-12-2021	12,63,370.00	12,63,370.00	Deposit Holder			0.09					Books of Account has to be Verified for outstanding Balance
12	P Ambikakumari	25-11-2021	54,61,000.00	15,24,000.00	Deposit Holder			0.11					Only Rs.6.00 laksh is in the name of Claimant and issued by CD, Rs.0.50 lakhs in the Name of Ambika and Balance is not issued by CD. Books of Account has to be Verified for outstanding Balance
13	Pushpalatha S	01-12-2021	4,00,000.00	1,00,000.00	Deposit Holder			0.01					Only Receipt for Rs.1.00 laksh is issued by CD Balance is not issued by CD. Books of Account has to be Verified for outstanding Balance. Proper form completed in all respect is to be obtained
14	Renu J	18-01-2022	8,00,000.00	-	Deposit Holder			-					Payment is for booking Apartment hence cannot be considered as deposit holder

15	Sajikumar	04-01-2022	33,44,000.00	-	Deposit Holder								Only copy of the Chaeque issued to the claimant by CD is given as proof. Books of Account has to be Verified for outstanding Balance. Cannot be considered as FC
16	Salini V Johans	30-12-2021	1,10,000.00	1,10,000.00	Deposit Holder			0.01					Books of Account has to be Verified for outstanding Balance
17	Thresiamma Mathew	25-11-2021	4,50,000.00	-	Deposit Holder								Form is not complete, Claimant address not given and date. Only copy of the Chaeque issued to the claimant by CD is given as proof. Books of Account has to be Verified for outstanding Balance. Cannot be considered as FC
Total			3,84,93,370.00	1,83,99,370.00				-					1.31